

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2023
IA(COMPANIES.ACT)/185(KB)2023,
IA(COMPANIES.ACT)/195(KB)2023,
CONT.A./14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioner

Mr. Avijit Ghosal, Adv.]

Ms. Sristi Barman Roy, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent Nos2 and 3

Ms. Tanvi Luhariwala, Adv.]

Ms. Madhuja barman, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent Nos.2 and 3 present.
2. It is submitted by both the learned Counsel for the parties appearing in this matter that parties are trying to settle the dispute for which an ad-interim arrangement was made between the parties as reflected hereunder:
 - i. *Mr. Ritesh Goyal, Advocate is appointed as a Special Officer. The Special officer will engage a valuer for the purpose of valuation.*
 - ii. *While such valuation is carried out, the parties have agreed to keep the said Snow Moon Resort under lock and key till 20th June, 2024 and the key of the same shall be in the possession of the Special Officer.*
 - iii. *In case of any difficulty, the parties will communicate with the Special officer only.*

- iv. *The remuneration of the Special officer and the Valuer appointed by the Special Officer shall be shared by petitioner and Respondent No.2.*
 - v. *The expenses in carrying out the valuation and any other expenses borne by the Special officer shall be shared equally by petitioner and Respondent No.2.*
 - vi. *In case the matter is not settled within 20th June, 2024, the matter shall be heard on said date.*
3. In view of such, the matter stands adjourned to **28th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)